



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 23rd of November, 2017

SRO 476 .- In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat, 1989 and in partial modification of notification SRO 194 dated 04-04-2013, the Government hereby appoint Ms. Bilquees, Advocate as Additional Public Prosecutor for the Court of 3rd Additional District and Sessions Judge, Srinagar for a period of one year on terms and conditions as laid down in Government Order No. No.1907 -LD (A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Dated: 23 -11-2017.

NO: LD(A) 2009/52-II

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. Principal Secretary to Government, Home Department.
4. Principal District and Sessions Judge, Srinagar.
5. 3rd Additional District and Sessions Judge, Srinagar.
6. Deputy Commissioner, Srinagar.
7. Director Litigation, Kashmir.
8. Sr. Superintendent of Police, Srinagar.
9. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Private Secretary to Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
11. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
12. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
13. Ms. Bilquees, 3rd Additional Public Prosecutor, Srinagar.
14. Ms. Jahan Ara, Advocate. Her engagement as Additional Public Prosecutor for Court of 3rd Additional district and Sessions Judge, Srinagar is dispensed with.
15. SRO section, Department of LJ&PA (w. 7. s. c).
16. Concerned file.

(Ashish Gupta)

Assistant Legal Remembrancer,

23.11.2017